

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI**

**CIRCULAR**

**ROC.No.420-cpc/dated:25-05-2020**

Sub:- Computer Section – Implementation of e-filing software for filing of cases in the Subordinate Courts in the State of Andhra Pradesh during the lock down period w.e.f 26-05-2020 – Regarding.

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The High Court has taken a decision to deploy e-filing software developed by the High Court for the convenience of the Learned Advocates and Party-in-Person with effect from 26-05-2020 in all the subordinate Court during the lock down period in the State of Andhra Pradesh.

All the learned advocates and parties in persons are requested to use the e-filing module which is available in the Official website of the High Court. The guidelines for filing of cases through e-filing module has been provided in the “Detailed Instructions” in the first screen of the module. All the learned advocates are requested to go through the guidelines before using the e-filing module.

All the Unit Heads are directed to take necessary steps for receiving the cases filed through e-filing software link which is made available in the Official website of the High Court of Andhra Pradesh for filing of the cases by the learned Advocates and Party-in-Person.

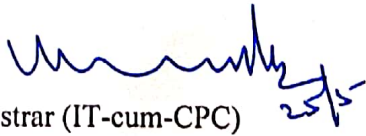
It is informed that the filing of cases during the lockdown period shall be only through e-filing with effect from 26-05-2020 and no other mode of filing shall be entertained.

All the Learned Advocates and party-in persons are requested to note that there is a help line with number **14602** in case of any e-filing software related problems, while filing of the cases through e-filing module. Learned Advocates/Parties-in-Person may contact the Technical Staff members available in the helpline for any advise.

The following persons may also be contacted in case of any difficulty:

1. P.VENKATA RAMANA, Assistant Registrar – **7901625189**
2. MOBEEN – System Officer –**9030939446**
3. HUSSAIN VALI – System Assistant - **9515000616**

Amaravati,  
Dated 25-05-2020

  
Registrar (IT-cum-CPC)  
i/c Registrar General  
High Court of Andhra Pradesh  
Amaravati